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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P! (I.B) No. 116/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company:

Allahabad Bank

V/s.

Gujarat Foils Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Nandish Chudgar a/w Mr. Raheel Patel	Adv.	Respondent	<u>Parly</u>
2.	Mr Gaurang H. Dave for: Mr. P.G. Desai &c.	Adv.	Appellants -	<u>GHD</u>

ORDER

Learned Advocate Mr. Gaurang Dave i/b Learned Advocate Mr. Pranav Desai present for Financial Creditor/ Petitioner. Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondent.

Heard arguments of Learned Counsel for Respondent.

At request of learned Counsel for petitioner for reply arguments.

List the matter on 26.10.2017 for reply arguments of petitioner.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.